

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Ins) No. 221 of 2020

IN THE MATTER OF:

Vijay Kumar V.IyerAppellant

Vs.

Resolution Professional of Aircel Ltd.Respondent

Present:

For Appellant: Mr. Raju Ramachandran, Sr. Advocate with Mr. Vaijayanti Paliwal, Advocate

For Respondent:

With

Company Appeal (AT) (Ins) No. 222 of 2020

IN THE MATTER OF:

Vijay Kumar V.IyerAppellant

Vs.

Resolution Professional of Dishnet Wireless Ltd.Respondent

Present:

For Appellant: Mr. Saurav Panda and Ms. Charu Bansal, Advocates

For Respondent:

With

Company Appeal (AT) (Ins) No. 223 of 2020

IN THE MATTER OF:

Vijay Kumar V.IyerAppellant

Vs.

Resolution Professional of Aircel Cellular Ltd.Respondent

Present:

For Appellant:

For Respondent:

ORDER

05.02.2020: Due to paucity of time these matters could not be taken up for consideration today.

Post these appeals 'For Admission (Fresh Case)' on **06th February, 2020.**

[Justice Bansi Lal Bhat]
Member (Judicial)

[V. P. Singh]
Member (Technical)

[Shreesha Merla]
Member (Technical)

sa/nn